

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. C.P.(IB)-934(MB)/2022

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2023**

**NAME OF THE PARTIES:** Bell Finvest(India) Limited.  
V/s  
Naveen Luthra

**APPEARANCE:**

**FOR THE PETITIONER** : None present

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **25.07.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

16.05.2023

ANKIT

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**